

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1951
ANSWERED ON:11.08.2011
MINORITY PARTICIPATION IN MGNREGS
Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether participation of muslims in the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) is very low or negligible as compared to their population;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has taken steps to ensure participation of all communities in MGNREGS;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (e): Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) provides a legal guarantee for at least 100 days of wage employment to every rural household whose adult members volunteer to do unskilled manual work subject to an overall ceiling of 100 days of employment per household in every financial year. The Act uniformly applies to all rural households irrespective of the community they belong to. Mahatma Gandhi NREGA is demand based. Job cards are issued to the households who register themselves for issue of the same. Thereafter, they need to apply for work and get employment as per the provisions of the Act. Separate data for job cards issued or employment provided to people belonging to minority communities under the scheme is not maintained.